

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2520
ANSWERED ON:04.12.2009
MEDICAL STAFF
Sethi Shri Arjun Charan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received report of illegal appointments of medical staff in various Government hospitals in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c) In so far as Central Government Hospitals in Delhi, namely, Safdarjung Hospital, Dr. R.M.L. Hospital and LHMC & its associated hospitals are concerned, no such case of illegal appointment of medical staff has been reported.